

the Central Government had started constructing lateral and border road to connect the rest of India with border areas of Bihar which are in the neighbourhood of Nepal. But unfortunately the work was stopped in the middle.

Road has been constructed only upto Darbhanga and from Nepal side only upto Forbesganj. For completion of the road it is necessary that a bridge be constructed on the river Kosi near Forbesganj. This work can be completed only by the Centre. Incidentally, there is no bridge on Kosi in the Indian territory. People are facing enormous problems to travel on the Nepalese barrage.

As such, it is requested that the Central Government should complete this project at an early date.

(ii) Demand for enforcement of pollution control laws in Delhi

SHRI VIJAY N. PATIL (Erandol): Delhi is in the grip of grim spectre of air pollution. The major polluters of Delhi's atmosphere are thermal power plants which emit thick black fumes into the atmosphere, chemical pollutants from industries and vehicular exhaust emissions. The level of pollutants in the atmosphere has crossed all safety limits and is visible as smog. More than half the air pollution in Delhi is due to large number of vehicles emitting vast quantities of carbon mono-oxide, hydro-carbons, sulphur dioxide etc. Delhi has more than 15000 industrial units including chemicals and plastics.

Atmospheric pollution in Delhi is causing grave health problem with alarming rise in cancer and other communicable diseases. There is urgent need for preventive action on pollution. Strict measures must be enforced by providing suitable control equipment to industries. There is urgent need to shift hazardous industries from Delhi. Stringent enforcement of pollution control laws

must be enforced in the Union Territory of Delhi.

(iii) Demand for providing funds to Orissa Government for Construction of canals for Irrigation purposes

SHRI SRIBALLAV PANIGRAHI (Deogarh): Some multipurpose irrigation projects such as the Rengali, Upper Kolab and Upper Indravati in Orissa in the long process of implementation have been brought to the stage of power generation. Water has been impounded in the reservoirs and it is available for large scale irrigation. But the same is not put to use for irrigation as necessary canal systems have not yet been built. There is a heavy requirement of funds for construction of canals with the cost escalation from year to year. The estimates for canal works are also going up unless external aid or central assistance is provided to build the canal system for these projects outside the Gadgil formula assistance for plans, the water cannot be utilised for agriculture. These projects are national assets. Waste of impounded water is, in fact a national waste. More than half a million hectares could be irrigated if these irrigation projects can be completed quickly—which would mean additional production of more than a million tonnes of foodgrains.

[Translation]

(iv) Demand for Central assistance for a tourist complex in MadhyaPradesh

SHRI K.N. PRADHAN (Bhopal): Mr. Deputy Speaker, Sir, in the meeting of the West Zone Tourism Development Committee held in 1986, the former Tourism Minister had announced a programme for development of a major tourist centre in every state and said that majority of the expenditure involved would be borne by the Central

[Sh. K.N. Pradhan]

Government. But there has been no follow-up action since then and an ambitious programme could not move further and remained merely an announcement.

Therefore, I request the present Tourism Minister to implement the said programme. This will help in developing at least one big tourist centre in each State. The Bhopal-Udayagiri-Sanchi-Raisen-Bhimvatika-Salkanpur Complex in Madhya Pradesh can also be developed under this programme. Madhya Pradesh has always attracted the tourists from India and abroad on account of its famous lakes of Bhopal, natural beauty of the world-famous 'Tajul' Mosque, the world-famous Buddhist stupas of Sanchi, attractive caves of Udayagiri, fort of Gond Rulers' period at Raisen, paintings in the caves in Bhimvatika, and well-known temple of the Goddess at Salkanpur. But all these places have no facilities, which the tourists need. It is hoped the Central Government will soon make available necessary financial assistance for the development of this tourist complex in Madhya Pradesh.

(v) **Demand for encouragement to ancillary industries by BALCO**

DR. PRABHAT KUMAR MISHRA (Janjgir): Mr. Deputy-Speaker, Sir, there are several public-sector undertakings like S.E.C.L., B.A.L.C.O., N.T.P.C. and I.B.P. in my constituency which falls under Bilaspur district of Madhya Pradesh. There are two cement factories and two paper mills also. For setting up such undertakings land belonging to people is acquired by the Government and the compensation cases remain pending for a long time. As is the case with the Vogo Dam. People are encouraged to set up ancillary industries according to the needs of the above-stated undertakings. In the last few years people in Korba district

have taken loan of lakhs of rupees from banks to set up the ancillary industries to meet the needs of B.A.L.C.O. But these entrepreneurs fail to do their work properly due to the non-cooperative attitude of concerned local authorities and such ancillary units close down. But the industrialists have to pay high rates of interest to banks, and local workers are also rendered unemployed due to such closure. On the one hand Government talks of encouraging ancillary industries while on the other, the prospective industrialists are discouraged by local Government officials. In such a situation the industrialists are compelled to go again and again to Delhi and courts to get their cases disposed of.

I would like to draw the attention of the Government to direct the Delhi-based C.M.D. of B.A.L.C.O. to seriously consider the points raised by the Public Representatives and discharge his duties by solving at his own level such problems as can be easily solved. I request the Minister of Steel and Mines that he should give due attention to these irregularities noticed in Korba BALCO.

(vi) **Demand for payment of outstanding dues to sugarcane growers by management of the sugar Mill Khalilabad (U.P.)**

[English]

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad): It is learnt that the sugar mill at Khalilabad, district Basti (UP) is being closed down on the ground of its suffering from recurring losses. The Management of the mill has yet to pay about Rs. 50 lakhs to the cane growers. I, therefore, urge upon the Central Government to intervene and ensure that the management of the mill pays to the farmers their outstanding dues and the mill is not closed.